

(6)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/61/IB/2017
IN
PETITION NUMBER : CP/510/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : R. RAGHAVENDRAN
NAME OF THE RESPONDENT : STATE BANK OF INDIA & 2 ORS
UNDER SECTION : 10 RULE 7 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	ANANT MERATHIA	Counsel for Promoter/ ex-management	Anant
2.	V.M. KARTHIK.	Counsel for financial creditor	V.M. Kartik
3.	B. Dhanraj	in the RP -	B. Dhanraj

ORDER

RP in person present along with the Counsel. Counsel for Applicant present. Counsel for Financial Creditor also present. Matter is posted for arguments. Put up on 13.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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